

Unfortunately your name did not come up in the ballot. I am very sorry.

Now the Home Minister to move the motion.

SHRI G.M. BANATWALLA: Sir, the Minister of Parliamentary Affairs is sitting here, he should be considerate enough to say a few words of assurance. These are important issues that we raised here with your permission, and with the luck of getting through in the ballot. The Minister must say a few words.

MR. SPEAKER : Shri BANATWALLA, the normal practice is that these matters go to the Business Advisory Committee.

SHRI G.M. BANATWALLA: The Minister could, at least, say that.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): These normally go to the Business Advisory Committee.

MR. SPEAKER : These are placed before the Business Advisory Committee.

12.25 hrs.

ELECTION TO COMMITTEE

Committee on Official Language

[English]

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : I beg to move:

"That in pursuance of sub-section(2) of section 4 of the Official Languages Act, 1963, the members of Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, one member from among themselves to be a member of the Committee on Official Language *vice* Smt. Ratnamala D. Savanoor resigned from the Committee"....(Interruptions)

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): I am on a point of order. How can one Member proportionally be elected? I want an explanation from the House. He did suggest that one Member be elected and he believes in proportional representation. I want him to be consistent.

SHRI INDRAJIT GUPTA: How many contestants are there?

SHRI NIRMAL KANTI CHANTTERJEE: I want proportional representation.

MR. SPEAKER: The question is:

"That in pursuance of sub-section(2) of section 4 of the Official Languages Act, 1963,

the members of Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, one member from among themselves to be a member of the Committee on Official Language *vice* Smt. Ratnamala D. Savanoor resigned from the Committee."

The motion was adopted

12.26 hrs.

BUSINESS ADVISORY COMMITTEE

Motion Re: Third Report

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): I beg to move:

"That this House do agree with the Third Report of the Business Advisory Committee presented to the House on the 25th July, 1996".

MR. SPEAKER: The question is:

"That this House do agree with the Third Report of the Business Advisory Committee presented to the House on the 25th July, 1996".

The motion was adopted

[English]

MR. SPEAKER : Item Nos. 11 and 12 to be taken up together

(Interruptions)

SHRI SONTOSH MOHAN DEV (Silchar) : Yesterday it was decided to give two hours time to give amendments on this electoral reforms.

MR. SPEAKER : Yes, it was already on the Bulletin.

(Interruptions)

SHRI SONTOSH MOHAN DEV : But many of the hon. Members have not received the Bill, not even Bulletin was received at the right time. There was delay in serving the same. That is all right. But their request is that it can be extended by one hour more. As it is also coming after sometime, I would request you to accede to that demand.

MR. SPEAKER : Okay. Your demand is accepted. Those hon. Members who are willing to bring amendments to the RPA Bill can do so up to one o'clock.

(Interruptions)

SHRI NIRMAL KANTI CHATTERJEE : There should be a time-frame. We have not recived the Bill but we